

12.05 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Report, Annual Accounts and a Statement regarding review on the working of Kendriya Vidyalaya Sangathan and a statement showing reasons for delay in laying these papers

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO) : I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1985-86.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1985-86 together with Audit Report thereon.

(iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1985-86.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-4065/87].

Notifications under Customs Act, 1962 and under Central Excise Rules, 1944 and regarding market loans etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :—

(i) G.S.R. 288 (E) published in Gazette of India dated the 17th March, 1987 together with an explanatory memorandum making certain amendments to Notification No. 208/81-Customs dated the 22nd September, 1981 so as to include certain more medicines/drugs in the list of life saving drugs/medicines which are allowed to be imported free of duty.

[Placed in Library. See No. LT-4066/87.]

(ii) G.S.R. 292(E) published in Gazette of India dated the 17th March, 1987 together with an explanatory memorandum making certain amendments to certain notifications mentioned in the Table annexed to the notification so as to extend the grace period from 'four weeks' to 'eight weeks' for production of fuel-efficiency certificate in respect of fuel efficient motor-cars.

[Placed in Library. See No. LT-4067/87.]

(2) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :—

(i) G.S.R. 289(E) published in Gazette of India dated the 17th March, 1987 together with an explanatory memorandum making certain amendments to certain notifications mentioned in the Table annexed to the notification.

(ii) G.S.R. 290(E) published in Gazette of India dated the 17th March, 1987 together with an explanatory memorandum rescinding Notifica-

tion No. 67/87-CE dated the 1st March, 1987.

- (iii) G.S.R. 291(E) published in Gazette of India dated the 17th March, 1987 together with an explanatory memorandum making certain amendments to Notification Nos. 332/86-CE dated the 2nd June, 1986 and 469/86-CE dated the 24th December, 1986 so as to extend the grace period from 'four weeks' to 'eight weeks' for production of fuel efficiency certificate in respect of fuel efficient motor cars. [Placed in Library. See No. LT-4068/87.]

- (3) A copy of Notification No. F. 4(5)-W&M/86(Hindi and English versions) dated the 20th March, 1987 regarding market loans. [Placed in Library. See No. LT-4069/87.]

Annual Report and Review on the working of Aligarh Muslim University for 1981-82, Annual Report and Review on the working of Educational Consultants India Limited for 1985-86 etc.

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Aligarh Muslim University Aligarh, for the year 1981-82 under sub-section (3) of section 34 of the Aligarh Muslim University Act, 1920.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Aligarh Muslim University, Aligarh, for the year 1981-82.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-4070/87.]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Educational Consultants India Limited, New Delhi, for the year 1985-86.

(ii) Annual Report of the Educational Consultants India Limited, New Delhi, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Audited General thereon.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-4071/87.]

- (5) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 1985-86 together with Audit Report thereon, under sub-section (4) of section 23 of the Institute of Technology Act, 1961. [Placed in Library. See No. LT-4072/87.]

Annual Report and Review on the working of Pharmacy Council of India for 1985-86 and review on the working of and Annual Report of Dental Council of India for 1985-86 and a statement showing reasons for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India, New Delhi, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pharmacy Council of India, New Delhi, for the year 1985-86.
- (2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-4073/87.]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Dental Council of India, New Delhi, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Dental Council of India, New Delhi, for the year 1985-86.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-4074/87.]
- (5) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the National Institute of Homeopathy, Calcutta, for the year 1985-86 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-4075/87.]

12.06 hrs.

**COMMITTEE ON PUBLIC
UNDERTAKINGS**

[English]

Eighteenth Report

SHRI K. RAMAMURTHY (Krishnagiri) : I beg to present the Eighteenth Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Fourth Report on Mineral Exploration Corporation Ltd.

12 06½ hrs.

**COMMITTEE ON GOVERNMENT
ASSURANCE**

[English]

Seventh Report

PROF. NARAIN CHAND PARASHAR (Hamirpur) : I beg to present the Seventh Report (Hindi and English versions) of the Committee on Government Assurances.

12.07 hrs.

**COMMITTEE ON ABSENCE OF
MEMBERS**

[English]

Seventh Report

SHRI MADHUSUDAN VAIRALE (Akola) : I beg to present the Seventh Report (Hindi and English versions) of the Committee on Absence of Members from the Sittings of the House.

12.08 hrs.

ELECTION TO COMMITTEE

[English]

**North Eastern Indira Gandhi Regional
Institute of Health and Medical Sciences.**

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
WELFARE (KUMARI SAROJ
KHAPARDE) : I beg to move :